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Title : Introduction of the Representation of the People (Amendment) Bill, 2011 (Amendment of section 7, etc.).

SHRI L. RAJAGOPAL (VIJAYAWADA): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

SHRI L. RAJAGOPAL : I introduce the Bill.

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MR. DEPUTY-SPEAKER: Item No.43, Shri Adhir Ranjan Chowdhury – Not present.